

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

TP 138 of 2019 [TP 122 of 2016(CP 27 of 2016)]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Alliance Industries Ltd
V/s
People International & Services Pvt Ltd

Section: 397-398 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

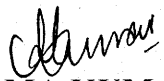
ORDER
(through video conferencing)

The parties are represented through their respective counsels.

In view of adjournment in TP 137 of 2019 [TP 120 of 2016 (CP 24 of 2016), the instant matter is also adjourned.

List the matter on 11.06.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 1st day of April, 2021


MANORAMA KUMARI
MEMBER JUDICIAL